- (11) the Mediation Bill, 2021, after it is passed by Rajya Sabha. (Consideration and passing)
- (12) The Advocates (Amendment) Bill, 2023, after it is introduced, considered and passed by Rajya Sabha.

(Consideration and passing)

(13) The Press and Registration of Periodicals Bill, 2023, *after* it is *introduced*, *considered* and *passed by Rajya Sabha*.

(Consideration and passing)

(14) The Indian Institutes of Management (Amendment) Bill, 2023. (*Consideration and passing*)

No.7094 Members' Services Branch

Camp for Enrolment and Updation in Aadhaar Cards

Members are informed that a camp of Unique Identification Authority of India (UIDAI) is being set up from 31.07.2023 to 04.08.2023 in Committee Room 'E', near VIP Gate, Parliament House Annexe [from 1000 to 1700 hours (Lunch Break 1400 to 1430 hours)] for enrolment and updation in Aadhaar Cards.

Members desirous of enrolment or updation in Aadhaar Cards may visit the camp with a copy of Proof of Identity (PoI) and Proof of Address (PoA) for the above-said purpose.

Members may like to avail the facility.

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No.7095 Conference Branch

Visit of Parliamentary Delegation from National Assembly of the Republic of Malawi to India

Members are informed that a delegation led by Rt. Hon. Ms. Catherine Gotani Hara, Speaker of the National Assembly of the Republic of Malawi will be on an official visit to India from 30 July to 3 August 2023.

The delegation will witness the proceedings of Lok Sabha from 'Special Box' on Monday, 31 July 2023 at 1100 hrs.